

(12)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, BOMBAY.

Review Petition No.5/94  
in  
Original Application No.116/93.

Shri C.M. Pereira

.. Applicant.

Vs.

Union of India, through  
the Assistant Estate Manager,  
101, M.K. Road,  
BOMBAY - 400 020.

The Administrative Officer  
Research & Development Organisation,  
Naval Chemical & Mett. Lab.,  
GPO, Post Bag No.10012, ,Bombay. .. Respondents.

Coram : Hon'ble Smt. Lakshmi Swaminathan, Member (Judl.)

Tribunal's Order in Review  
Petition by Circulation.

Date : 25th Feb. 1994

This Review Petition No.5/94 in O.A.116/93 has been filed on 16.12.1993, in which the Respondents have prayed for stay of operation of Judgment/Order dated 29.10.1993 till this Petition is disposed of and for review of the order. The respondents have urged that on the facts as brought out in the Review Petition, the order is wrong and further that the applicant should be directed to furnish to the Court the details of his moveable and immoveable properties and other assets.

2. The facts and law urged in the Review Petition could have been raised at the time when the applicant was heard in support of the Original Application. As no error apparent on the face of the record has been pointed out, the Review Petition is dismissed.

Rec  
28/2

*Lakshmi Swaminathan*  
( SMT. LAKSHMI SWAMINATHAN )  
MEMBER (JUDICIAL).